

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**IA NO. 1120 OF 2019**  
**DFR NO. 2143 OF 2019**

**Dated: 26<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Parampujya Solar Energy Pvt Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Poonam Verma  
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Mr. Vikas Maini  
Mr. Krishnesh Bapat for R-2

Ms. Ranjitha Ramachandran  
Ms. Tanya Sareen for R-3

**ORDER**

**IA No. 1120 of 2019**

*(Application for condonation of delay in filing appeal)*

For the reasons set out in the application, delay of 02 days in filing the appeal is condoned. Application is disposed of.

**DFR NO. 2143 OF 2019**

Objections to the main appeal, if any, shall be filed within four weeks' time i.e. on or before 23.09.2019 with advance copy to the other side.

List the matter on **25.09.2019**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

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